NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM $\,$

| TRANSFER PETITION NO. | |
|----------------------------------|------------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP(IB) No. 126/9/HDB/2017 |
| NAME OF THE COMPANY | 140. 120///1100/2017 |
| NAME OF THE COMPANY | Shree Raghav Ispat (India) Pvt Ltd |
| NAME OF THE PETITIONER(S) | BMM Ispat Limiteed |
| NAME OF THE RESPONDENT(S) | Shree Raghav Ispat (India) Pvt Ltd |
| UNDER SECTION | Sec 9 of IBC |

Counsel for Petitioner(s):

| Advocate | me and a source | |
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| HOLVICOC | 9866602017 | Stady |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Heard Shri. Santosh Jadhav, learned counsel for the petitioner.

Post the Case on 29.11.2017.

Member (Technical)

Member (Judicial)